

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.08.2020

NOTICE

Take notice that the following matter listed on 09.09.2020, and now will be take-up on 21.08.2020.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.	Anuj Tiwari	Shyam Kapadia

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar